



**S.JAGANNADHAM  
REGISTRAR (VIGILANCE)**

**HYDERABAD,  
DT:28.01.2014**

**ROC.NO.568/2014-B.SPL.**

Sir/Madam,

**SUB: NATIONAL JUDICIAL ACADEMY (NJA) - Filling up of the post of Director in National Judicial Academy, Bhopal - Willingness from the eligible officers - Called for - Regarding.**

**REF: Letter, Dated: 16.01.2014, from the Secretary General, Supreme Court of India, New Delhi, along with the Advertisement.**

-oOo-

I am to state that the Secretary General, Supreme Court of India, New Delhi, in his letter referred to above has stated that applications are invited for the post of Director in National Judicial Academy, Bhopal (NJA). The advertisement along with the letter of the Secretary General, Supreme Court of India, New Delhi, was placed in the High Court Web site i.e., <http://hc.ap.nic.in>.

I am, therefore, directed, to request you to circulate the same among the District Judges working in your District/ Unit and the Officers, who were eligible may download the copy of above said letter along with its enclosures from the High Court's Web Site and submit their willingness applications, directly to the High Court, on or before 15.02.2014 by SPEED POST or any other source. Applications received after 15.02.2014 will not be forwarded.

**Yours faithfully**

*S. Jagannadham*  
**REGISTRAR (VIGILANCE)**

**To**

- 1. The Chief Judge, City Civil Court, Hyderabad**
- 2. The Metropolitan Sessions Judge, Hyderabad**
- 3. The Chief Judge, City Small Causes Court, Hyderabad**
- 4. THE PRL. DISTRICT AND SESSIONS JUDGES:  
Adilabad, Anantapur, Chittoor, Cuddapah, East Godavari at Rajahmundry,  
Guntur, Karimnagar, Khammam, Krishna at Machilipatnam, Kurnool,  
Mahabubnagar, Medak at Sangareddy, Nalgonda, Nellore, Nizamabad,  
Prakasam at Ongole, Rangareddy District, Srikakulam, Visakhapatnam,  
Vizianagaram, Warangal and West Godavari at Eluru.**

**Ravindra Maithani**  
Secretary General



**Supreme Court of India**  
New Delhi

To,

Shri K. Siva Prasad  
Registrar General  
High Court of Andhra Pradesh  
Hyderabad- 500066.



Sub. : Advertisement for the post of Director, National Judicial Academy, Bhopal

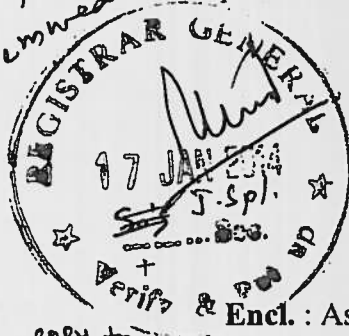
Sir,

On the subject cited above, please find enclosed herewith an advertisement for wide publicity and circulation amongst the eligible persons in the High Court and in the State judiciary.

Yours sincerely,

  
(Ravindra Maithani)

*Put up immediately*



copy to

Tr. to  
R(V)

Encl. : As Above

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Tilak Marg, New Delhi-110021  
Tel.: 23384661 Fax: 23386178

*568  
B.P.L.*

## NATIONAL JUDICIAL ACADEMY

### **Subject : Advertisement for the post of Director, National Judicial Academy, Bhopal**

National Judicial Academy is an independent society, established in 1993 under the Societies Registration Act, 1860. The Hon'ble Chief Justice of India is the Chairman of the General Body of NJA as well as the Chairman of the Governing Council, the Executive Committee and the Academic Council of NJA. NJA is fully funded by the Government of India. The Director, NJA is the Principal Executive Officer of NJA. The Director is appointed by the Chairman, the Hon'ble the Chief Justice of India.

The mandate of the academy is to strengthen the Administration of Justice through Judicial Education, Research and Policy Development.

Applications are invited from eligible Indian Citizens for appointment to the post of Director, National Judicial Academy, Bhopal. The qualifications, eligibility, term of office, salary & allowances and other conditions for the post of Director, NJA are given below :-

(I) **Qualifications**

A person shall not be qualified for appointment as Director unless he -

- (a) is or has been a judge of a High Court; or
- (b) is a judicial officer and has, for at least two years, held a post carrying a pay of Rs.80,000/- fixed and allowances or equivalent pay as pre-revised/revised from time to time; or
- (c) is a judicial officer and has, for at least three years, held a post carrying scale of pay of Rs.67,000-79,000/- or equivalent scale of pay as pre-revised/revised from time to time; or

- (d) is a judicial officer and has, for at least ten years held a post of District Judge and Additional District Judge or equivalent in any of the State Higher Judicial Service ; or
- (e) is an eminent academican in the field of law-education and well versed in administration of educational institutions.

(II) **Term of Office**

The Director of NJA shall hold office as such for a term of 3 (three) years in the first instance, which may be extended. Provided that Director shall not hold office after he has attained the age of 70 (Seventy) years.

(III) **Salary and Allowances**

The Director shall be entitled to a monthly salary of Rs.80,000/- (Eighty Thousands) (fixed) and to such allowances as are admissible.

Eligible and interested persons already employed in Government Department/Autonomous Organisation/Public Sector Undertakings should submit their applications through proper channel. However, they may send an advance copy of the application directly.

The application, typed on plain paper with complete Curriculum Vitae and all the academic details including educational and professional qualifications, experience, publications, if any, as also date of birth, postal and e-mail addresses, contact telephone number etc. should reach the undersigned on or before 21.02.2014.

Sd/-  
**(Ravindra Maithani)**  
**Secretary General**  
**Supreme Court of India**  
**Tilak Marg,**  
**New Delhi – 110 201**